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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	For filing written submissions	397/ 398	Ramesh Kumar Srinivas & Another Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Others

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. S.M. PARITOSH R1 - R4 
2. Ramesh Kumar 1 Petalum 
934210238

Petitioner No.1 is present. Petitioner No.1 has filed statement of objections. He is directed to bring his counsel. Counsel for respondents requested time to file written submissions.

List it on 22.11.2017.


MEMBER (J)


MEMBER (T)